

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. MA 78 of 2002
(OA 1095 of 92)

Date of order : 15.3.2002

Present : Hon'ble Mr. Justice G.L.Gupta, Vice-Chairman
Hon'ble Mr. S.Biswas, Administrative Member

SURESH CH. CHAKRABORTY

VS

UNION OF INDIA & ORS.

For the applicant : Mr.B.Mukherjee, counsel

For the respondents: Mr.P.K.Arora, counsel

O R D E R

For the reasons stated in the application, MA is allowed.
RA 92/95 arising out of the OA is directed to be restored to its original file and number. Matter be listed for review hearing on 3.5.2002.

SC
MEMBER(A)

in

CONFIRMED
VICE-CHAIRMAN